

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1462 of 2023

IN THE MATTER OF:

Lalitadevi Balkishan Adukia

...Appellant

Versus

Praveen Kumar Agarwal (Huf) & Anr.

...Respondents

Present:

For Appellant : Mr. Dhaval Deshpande, Advocate.

For Respondents :

O R D E R
(Hybrid Mode)

10.02.2025: Shri Dhaval Deshpande, learned counsel for the Appellant prays that the Appellant be permitted to withdraw the appeal. Prayer is allowed. Appeal is dismissed as withdrawn.

[Justice Ashok Bhushan]
Chairperson

[Barun Mitra]
Member (Technical)

[Arun Baroka]
Member (Technical)

Archana/nn